GOVERNMENT OF INDIA MINISTRY OFCOAL RAJYA SABHA QUESTION NO06.12.2010 ANSWERED ON

DECISION ON CAPTIVE COAL MINES

2802 Shri Ravi Shankar Prasad

Will the Minister of COALCOAL be pleased to state :-

- (a) whether it is a fact that a decision on captive mining firms has been taken and according to it they would be required to spend five per cent of their profits on local development;
- (b)if so, the time since when the decision is in force;
- (c)whether any guidelines for development have been issued; and
- (d)if so, the details of the guidelines and whether this decision would apply to all coal companies?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION

(SHRI SRIPRAKASH JAISWAL)

- (a): No, Sir.
- (b): Does not arise in view of reply given at (a) above.
- (c): No, Sir.
- (d): Does not arise in view of reply given at (c) above.